

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 35**

**IA 5303/2023 in C.P. (IB)/895(MB)2022**

CORAM:

**SH. PRABHAT KUMAR                      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)      HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **08.07.2024**

NAME OF THE PARTIES:      **EDELWEISS ASSET RECONSTRUCTION**  
**COMPANY LIMITED V/s ND S ART**  
**WORLD PRIVATE LIMITED**

Section 60(5) & 7 of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

**IA 5303/2023 in C.P. (IB)/895(MB)2022**

- 1) Mr. Shlok Parekh, Ld. Counsel for the Applicant and Mr. Amish, Ld. Counsel for the Respondent No. 12 are present.
- 2) Ld. Counsel for the Respondent No. 12 seeks some time to proceed further in the matter. Time is allowed.
- 3) Stand over to 18.07.2024, for further consideration and hearing.

Sd/-

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Vedant Kedare